

January 25, 2022  
Sl. No.22  
Court No.1  
SG/s.biswas

WPA (P) 120 of 2021

*Ashis Mondal*  
*vs.*  
*Union of India and others*  
(Through Video Conference)

Dr. Barun Kumar Das,  
Mr. Mr. Rahul Karmakar,  
Mr. Debabrata Roy, Advocates

... for the petitioner

Mr. Sahasrangshu Bhattacharjee,  
Ms. Debjani Ghosal, Advocates

... for the Union of India

Mr. Tapan Kumar Mukherjee, Senior Advocate  
Mr. Somnath Naskar, Advocate

... for the State

In spite of repeated opportunities, the State has not placed its stand on record by filing the affidavit-in-opposition.

Last opportunity is granted to learned counsel for the State to file the affidavit-in-opposition within two weeks.

List on 21.02.2022.

**[Prakash Shrivastava, C.J.]**

**[Rajarshi Bharadwaj, J.]**